modifies purchased by the fanner for use as inputs as a,so for his homo consumption vis-a-vis the prices re-reived by him for his produce sold in the market. The Government announces procurement|minimum support prices on the basis of the recom-mendatk>n_a made by the Agricultural Prices 'Commission.

Threats to Indian Diploma in **Pakistan**

- •199. SHRI RAMANAND YADAV: Will the Minister of EXTERNAL AF-FAIRS be pleased to state:
- (a) whether it is a fact that Indian diplomats in Karachi and Islamabad have received, threatening letters and calls from Pakistani nationals; and
- (b) whether the Government of India have drawn the attention of Government of Pakistan towards it and sought adequate protection for its Consulate and the Indian Airlines in Pakistan?
- THE MINISTER OF EXTERNAL AFFAIRS (SHRI.P. V. NARASIMHA RAO): (a) Threatening call₃ were received by our Consulate General in Karachi on 12, 14 and 15 February, 1984.
- (b) Our missions in Karachi*and Islamabad drew the attention of the Government of Pakistan to these anrionymous calls. Our concern was also conveyed through the Pakistan Ambassador in New Delhi and the need for adequate security for the personnel and property of Indian mission., in Pakistan was emphasised. Subsequently security arrangements were strengthened.
- •200. [Transferred to the 13th march. 1984.].

Wakf properties under dispute with DDA

tl287. SHRI SHAMIM AHMKD STO-DIOT: Will the Minister of WO^KS AND HOUSING be pleased to state:

Previously unstarred question 154 transferred from the 27th February, 1984.

(a) whether it ia a fact that a large number of propertie_a in Delhi belonging to the Wakf Board are under dispute between the Wakf Board and the DDA in regard to the ownership of those properties;

to Questions

- (b) if so, what are the details of such properties; and
- (c) by when these disputes are likely to he resolved?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY OF WORKS AND HOUS-ING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAHtS (SHRI MALLIKARJUN): (a) to Government have approve^ certain proposals in this regard including the transfer of certain Wakf properties to the Delhi Wakf Board ©,, the basis of the Burney Committee Report and the recommendations of a Group Ministers. The final order is expected to be issued shortly.

Kectommendationg of Committee on the statu, of women

1268. SHRI ASHWANI KUMAR: SHRIMATI VIJAYA RAJE SCINDIA: SHRI KALRAJ MISHRA:

Will the Minister of SOCIAL WEL-FARE be pleased to stats'

- (a) what are the specific recommendations out of the 52 recommendations made by the Committee on the Statu_s of women in India on which action has been taken and what W» the details of the action so taken;
- jib) what is the State-wise number of Gram Panchayats whare greater participation of women has been ensured by now and also State-wise number of municipalities where permanent committees have been set up to supervise programme? for women's welfare and development; and